

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

**MA/310/00033/2019 & MA/310/00034/2019
in & OA/310/00057/2019**

Dated Wednesday the 23rd day of January Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

1. N. Jerald
2. A. Rajkumar
3. P. Tamilarasan
4. B. Nanda Kumar
5. C. Saraswathi
6. J. Sagayanathan
7. M. Tamilarasan
8. J. Radhakrishnan
9. S. Radha
10. R. Saravanan
11. A. Selva Dinesh Kumar
12. C. Chandrasekar

... Applicants in both OA & MAs

By Advocate M/s. Fidelia

Vs

1. Union of India
The Secretary
To the Government of India
Ministry of Defence
South Block, New Delhi – 110 011.
2. The Director General
HQ – Integrated Defence Staff
Ministry of Defence, "Kashmir House"
Rajaji Marg, New Delhi – 110 011.
3. The Commandant
Defence Services Staff College
Wellington Barracks Post
The Nilgiris – 643 231.
4. The Mess Secretary
Officers Mess-Defence Services Staff College
Wellington Barracks Post
The Nilgiris – 643 231.

... Respondents in both OA & MAs

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

When the matter is taken up for hearing, learned counsel for applicants submits that the applicants wished to withdraw the OA with liberty to file fresh OA. Necessary endorsement has been made in the OA records to this effect.

2. Keeping in view the above submission, OA is permitted to be and is accordingly dismissed as withdrawn. MAs stand disposed of accordingly.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

23.01.2019

SKSI